

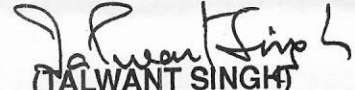
## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

### ORDER

In partial modification of this office order No.2117/47194-202/F.1(3)/Gaz/15 dated 09.11.2015 and No.2344/73720-730/F.1(3)/Gaz/18 dated 23.10.2018, following Judicial Officers are hereby authorized to act as Officer In-charge/Nodal Officer to look after the work mentioned against their names, with immediate effect :-

S.No	Name of Officer	Work assigned
1	Sh. Bhupesh Kumar ASJ (FTC) (West)	Officer In-charge, Consumable items of Stationery, Tis Hazari Courts, Delhi
2	Sh. Anil Kumar Sisodia Spl. Judge (PC Act) (CBI) (Central)	Nodal Officer to look after the Progress of Development Schemes of UTs.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.

  
(TALWANT SINGH)


District & Sessions Judge (HQs)  
Delhi

No. 2404/75736-756 /F.1(3)/Gaz/18

Dated : 30.01.2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Sanjay Kumar, Principal Judge, Family Courts, North-West, Rohini, Delhi.
3. Sh. Manoj Jain, Addl. District Judge (West) Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/DDO, Admn. Branch (I,II&III) General Branch, Accounts Branch, Care Taking Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
6. The Addl. Secretary (Law, Justice & LA) Govt. of NCT of Delhi, Department of Law, Justice and Legislation Affairs, Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002.
7. The P.S./Reader to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)  
Delhi